

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: D. No. 19.7.1979

NOTIFICATION  
INCOME TAX

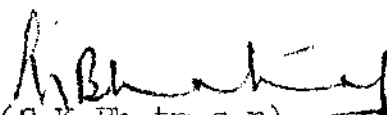
No. 2941 (F.No.261/10/79-ITJ): In exercise of the powers conferred by sub-section(1) of section 122 of the Income-tax Act, 1961(43 of 1961) and of all other powers enabling it in that behalf, the Central Board of Direct Taxes, hereby, make the following amendments to the Schedule appended to its Notification No. 2382(F.No.261/7/78\_ITJ) dated 7.7.78 as amended from time to time.

In the Schedule, the entries in Column-2 shall be substituted against the ranges mentioned in column - 1 below:

Column: 1	Column: 2
Range-I	1.Companies District-I 2.Companies District-II 3.Companies District-IV 4.Companies District-V 5.Foreign Section 6.Companies District-III 7.Special Circle-VIII Comp.Distt.V 8.Companies District-VI 9.Cooperative Housing Circle 10.Jute Circle 11.Cooperative Societies Circle 12.Special Investigation Circle-I 13.Special Investigation Circle-II 14.Foreign Companies Circle-I 15.Foreign Companies Circle-II 16.Special Circle-I
Range-III	1.District-I(1) 2.Special Survey Circle-II 3.Special Survey Circle-VII
Range-IV	1.District-IV(3) 2.District:Howrah 3.District-III(1) 4.Special Survey Circle-IX 5.Special Circle-IV, Howrah 6.Special Circle-V, Howrah 7.Special Circle-IV
Range-V	1.District-III(2) 2.Special Investigation Circle-III 3.District-V(2) 4.Special Circle-III, Dist.V(2) 5.Special Circle-VI

Column: 1	Column:2
Range-VI	1. District-V(1) 2. Special Circle-VII
Range-VII	1. District-IV(1) 2. District-IV(2) 3. Special Circle-II
Range-VIII	1. District-I(2)
Range-IX	1. District-IIIA 2. District - VA 3. Refund Circle 4. R M S C. 5. C S C. 6. Trust Circle 7. Chartered Accountants Circle 8. Insurance Agents Circle 9. Special Circle-V
Range-X	1. District-II(2) 2. Project Circle 3. Project Circle-I 4. Project Circle-II 5. Estate Duty Circle
Range- / XI	1. District-II(1) 2. District-III(3) 3. Special Survey Circle-III 4. Special Survey Circle-IV 5. Special Circle-III
Range-XIII	1. District-VI
Range: Jalpaiguri	1. Jalpaiguri 2. Cooch Behar 3. Darjeeling 4. Siliguri 5. Special Circle, Siliguri 6. West Dinajpur, Maldah 7. Special Circle-VIII
Range: Asansol	1. Asansol 2. Burdwan 3. Hooghly 4. 24 Parganas 5. Midnapore 6. Birbhum 7. Bankura 8. Purulia 9. Special Survey Circle-VIII

This order shall take effect from 1.8.1979.

  
(S.K. Bhatnagar)  
Under Secretary  
Central Board of Direct Taxes

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(S.P. Bhatnagar)  
Under Secretary

Central Board of Direct Taxes

Varghese